

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 29 of 2013 &
IA No. 45 of 2013 &
IA 193 and 204 of 2014

Dated : 7th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. ... Appellant(s)

Versus

Punjab State Power Corporation Ltd..
& Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon

Counsel for the Respondent(s): Mr. M.G.Ramachandran
Mr. Anand K.Ganeshan for R-1

Ms. Shikha Ohri
Mr. Ruth Elwin for R-2

ORDER

Post the main Appeal as well as I.A. Nos. 45 of 2013 & 193 of
2014 on **19.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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